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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/296/2021 in CP(1B) No.484/7/HDB/2019
NAME OF THE COMPANY	Sunpower Solar Technick Pvt Ltd
NAME OF THE PETITIONER(S)	Shriram City Union Finance Ltd
NAME OF THE RESPONDENT(S)	Sunpower Solar Technick Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

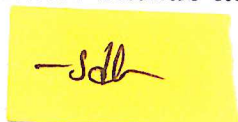
ORDER

Learned Counsel for RP appeared via video conference.

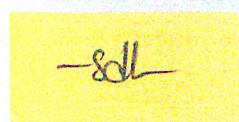
IA 296/2021 is filed under Section 66 R/w 60(5) of the I&B Code, 2016 Read with Rule 11 and other applicable rules of the NCLT Rules, 2016 seeking appropriate directions to the respondents.

We direct the liquidator to serve notice to the respondent by Speed-post and by e-mail and to file affidavit within two weeks.

Matter stands adjourned to 11.08.2021.



MEMBER (T)



MEMBER(J)

Pavani